

[*Translation*]

Drug Trafficking in Delhi

10245. SHRI BALESHWAR YADAV:
Will the Minister of HOME AFFAIRS be
pleased to state:

(a) whether drug trafficking is on the
increase in Delhi;

(b) whether any police officials have
also been apprehended in this connection

during the last one year; and

(c) if so, the quantity of drugs seized and
the action taken so far against the culprits?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) No, Sir.

(b) Yes, Sir.

(c) The information is given in the state-
ment below:

STATEMENT

Details of N.D.P.S. Act cases in which Police Officials were Found Involved during the period from 1.1.1989 to 30.4.1990

Sl. No.	Name of Police Officials involved	Quantity of drug seized	Action taken
1	2	3	4
1.	Constable Malvinder Singh	Opium—700 gms.	Case u/s 17 of N.D.P.S. Act 1985 was registered at Police Station Timarpur. The Constable was arrested.
2.	Constable Ram Dayal	Opium—8 Kgs.	Case u/s 17 of N.D.P.S. Act 1985 was registered at Police Station Kotwali. The constable was arrested.
3.	Constable Chaman Lal	Charas—1 Kg and 9 gms.	Case u/s 21 of N.D.P.S. Act, 1985 was registered at Police Station Ambedkar Nagar. The constable was arrested.
4.	Constable Babu Lal	Heroin—1 Kg.	Case u/s 21 of N.D.P.S. Act, 1985 was registered at Police Station Seemapuri. The constable was arrested and suspended.
5.	Constable Hemraj	3 Kgs. and 300 gms. Charas	Case u/s 20 of N.D.P.S. Act, 1985 was registered at Police Station I.P. Estate, and

<i>Sl. No.</i>	<i>Name of Police Officials involved</i>	<i>Quantity of drug seized</i>	<i>Action taken</i>
1	2	3	4
6.	Constable Basharath		the accused were sent to the judicial custody. Both the accused were ordered to be bailed out by the Court. As accused Basharath had furnished the surety, he was released on bail.